

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

| Sl. No. | Category of creditor | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims not admitted | Amount of claims under verification | Details in Annexure | Remarks, if any |
|---------|--|----------------------------|-----------------|----------------------------|---------------------------|-----------------------------|-------------------------------|-------------------------------------|---------------------|--|
| | | No. of claims | Amount | No. of claims | Amount of claims admitted | | | | | |
| 1 | Secured financial creditors belonging to any class of creditors | NIL | NIL | NIL | Nil | NIL | NIL | NIL | 1 | Nil |
| 2 | Unsecured financial creditors belonging to any class of creditors | 1 | 140,88,73,315/- | NIL | NIL | NIL | NIL | 140,88,73,315/- | 2 | Supreme court of India passed an Order on 6 th March, 2020 imposing stay of operation and implementation of the Order of the NCLT dated 12 th February'2020 for the conducting the CIRP as per Regulation 40A of IBBI (Insolvency Resolution Process for Corporate Persons), 2016. |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | NIL | NIL | NIL | NIL | NIL | NIL | NIL | 3 | NIL |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | NIL | NIL | NIL | NIL | NIL | NIL | NIL | 4 | NIL |
| 5 | Operational creditors (Workmen) | NIL | NIL | NIL | NIL | NIL | NIL | NIL | 5 | NIL |
| 6 | Operational creditors (Employees) | NIL | NIL | NIL | NIL | NIL | NIL | NIL | 6 | NIL |

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|--------------|---|-----|---|-----|-----|-----|-----|---------------------------|---|--|
| 7 | Operational creditors (Government Dues) | NIL | NIL | NIL | NL | NIL | NIL | NIL | 7 | NIL |
| 8 | Operational creditors (other than Workmen and Employees and Government Dues) | 2 | Rs. 715,302/- from Microfinish Pumps PvtLtd, and Rs. 47,26,76,996/- from Hindustan Petroleum Corporation Limited. Therefore, Total Claim from Operational Creditors amounts to Rs. (715,302 + 47,26,76,996) = Rs. 47,33,92,298/- | NIL | NIL | NIL | NIL | Rs. 47,33,92,298/- | 8 | Supreme court of India passed an Order on 6 th March, 2020 imposing stay of operation and implementation of the Order of the NCLT dated 12 th February'2020 for conducting the CIRP as per Regulation 40A of IBBI (Insolvency Resolution Process for Corporate Persons), 2016. |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | NIL | NIL | NIL | NIL | NIL | NIL | NIL | 9 | NIL |
| Total | | 3 | 1,88,22,65,613/- | | | | | 1,88,22,65,613/- | | |

Annexure-1

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020; List of creditors as on: 13th November, 2020

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 01 | NIL | NA | NIL | | NIL | NIL | NIL | NIL | NIL | NIL | 0 | 0 | 0 | NIL | Nil |

Annexure-2

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020; List of creditors as on: 13TH NOVEMBER, 2020

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|---|-----------------------|------------------------------|---------------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1. | HINDUSTAN PETROLEUM CORPORATION LIMITED | L23201MH1952GOI008858 | 04 TH MARCH, 2020 | RS. 140,88,73,315/- | NIL | NIL | NIL | YES | NIL | NIL | NIL | NIL | RS. 140,88,73,315/- | NIL |
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Annexure – 3

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020, List of creditors as on: 13TH NOVEMBER, 2020

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that maybe set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|-----|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
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Annexure – 4

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020; List of creditors as on: 13TH NOVEMBER, 2020

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may beset-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|-----------------|-----|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
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Annexure – 5

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020; List of creditors as on: 13TH NOVEMBER, 2020

List of operational creditors (Workmen)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of work man | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % voting share in CoC, if applicable | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
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Annexure – 6

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020; List of creditors as on: 13TH NOVEMBER 2020

List of operational creditors (Employees)

(Amount in ₹)

| Sl. No. | Name of authorised representative, if any | Name of employee | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---------|---|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|---|----------------------------|--|------------------------------------|------------------------------|-----------------|
| | | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
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Annexure – 7

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020.; List of creditors as on: 13TH NOVEMBER 2020

List of operational creditors (Government dues)

(Amount in ₹)

| Sl. No. | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent Claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if Any |
|---------|---------------------|------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| | NA | NA | | NA | NIL | NIL | | 0 | 0 | No | Nil | 0 | 0 | 0 | 0 | Nil |
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Annexure – 8

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020.; List of creditors as on: 13TH NOVEMBER,

2020

List of operational creditors (Other than Workmen and Employees and Government Dues)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-----------------------------------|-----------------------|------------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 01 | MICROFINISH PUMPS PRIVATE LIMITED | U29120KA1987PTC008467 | 04 TH MARCH, 2020 | RS. 7,15,302/- | NIL | | NIL | NIL | NIL | NIL | NIL | NIL | NIL | RS. 715,302/- | Supreme court of India passed an Order on 6 th March, 2020 imposing stay of operation and implementation of the Order of the NCLT dated 12 th February'2020 for the conducting the CIRP as per Regulation 40A of IBBI (Insolvency Resolution Process for Corporate Persons), 2016. |
| 02 | HINDUST | L23201MH19 | 04 TH MA | RS. 47,26, | NIL | | NIL | NIL | YES | NIL | NIL | NIL | NIL | RS. | Supreme |

| | | | | | | | | | | | | | | | | |
|---|-------------|--------------|-----------|--|--|--|--|--|--|--|--|--|--|--|----------------|--|
| AN PETROL EUM CORPOR ATION LIMITED | 52GOI008858 | RCH, 2020 | 76, 996/- | | | | | | | | | | | | 47,26,76,996/- | court of India passed an Order on 6 th March, 2020 imposing stay of operation and implementation of the Order of the NCLT dated 12 th February'20 for the conducting the CIRP as per Regulation 40A of IBBI (Insolvency Resolution Process for Corporate Persons), 2016. |
|---|-------------|--------------|-----------|--|--|--|--|--|--|--|--|--|--|--|----------------|--|

Annexure – 9

Name of the corporate debtor: HPCL BIOFUELS LIMITED Date of commencement of CIRP: 12TH FEBRUARY, 2020.; List of creditors as on: 13TH NOVEMBER, 2020

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any | |
|---------|------------------|--------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|-----|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | | | | | |
| NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL |
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(NITESH KUMAR MORE)

IBBI REGN NO-IBBI/IPA-001/IP-P01087/2017-18/11785